## <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### IA NO. 384 OF 2017 IN APPEAL NO. 161 OF 2017 & IA NO. 395 OF 2017

Dated: 23rd May, 2017

#### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Shapoorji Pallongi Energy (Gujarat) Pvt. Ltd. Vs. Gujarat Electricity Regulatory Commission & Anr.		Appellant(s) Respondent(s)
Counsel for the Respondent(s)	:	Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan Mr. Shubham Arya for R-2

# <u>ORDER</u>

## IA NO.384 OF 2017

(Appl. for stay)

We have heard learned counsel for the parties.

List the application for further hearing on <u>25.05.2017</u>. *Till then, Interim order to continue.* 

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt